GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2667 ANSWERED ON:10.08.2010 ROAD ACCIDENT DUE TO RASH DRIVING Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of road accidents caused due to rash driving during each of the last three years and the current year, State-wise;
- (b) the conviction rate achieved in this regard during the said period, State-wise;
- (c) whether the low conviction rate is one of the contributing factor for the tendency among the youth to indulge in rash driving; and
- (d) the measures taken by the Government to ensure strict compliance of traffic and road safety rules on the roads including stricter punishments for offenders to minimise such accidents in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): According to the data compiled by the National Crime Records Bureau (NCRB), the number of road accidents during the years 2006, 2007 and 2008 have been 394432, 418657 and 415855 respectively. State-wise details of the road accidents for the period 2006 to 2008 are at Annexure. The information is available only up to the year 2008. NCRB does not maintain separate information regarding cases of road accidents caused due to rash driving.
- (b) & (c): Do not arise in view of the fact that separate information is not maintained in respect of cases of accidents due to rash driving.
- (d): `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising to the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. An advisory has been issued on prevention of crime on 16th July 2010, which is available on MHA's website (http://mha.nic.in).